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## Seventeenth Loksabha

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Title: Re. Death of persons in Lakshadweep due to non-availability of Air-Ambulance Service being provided by Pawan Hans Limited and enquiry thereto.

**SHRI MOHAMMED FAIZAL P.P.** (LAKSHADWEEP): Thank you so much, Madam, for allowing me to raise a very important issue in 'Zero Hour'. You know that Lakshadweep is geographically very isolated and it is of nearly 400 kilometres from Kerala.

Madam, recently, Lakshadweep started witnessing the death of persons due to non-availability of air ambulance. In Lakshadweep, the air ambulance connectivity is provided by Pawan Hans Limited. There is an agreement between Lakshadweep Administration and Pawan Hans and in that agreement, it is very clearly spelt out that the first priority should be given to the patients and second to the administrative reasons.

Recently, what happened is that the priority is not being adhered to and the helicopters are being utilized for the purpose of VIPs. There has been a lot of protests in the Island for that and we have lost nearly five persons because of the non-availability of helicopters.

So, I urge upon the Home Minister to look into this matter and conduct a proper enquiry whether the priority is really adhered to. Thank you.

माननीय सभापति : श्री के. नवासखनी – उपस्थित नहीं

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